GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 5616 TO BE ANSWERED ON 04.04.2025

AADHAAR REGISTRATION OF CHILDREN

5616. SHRI ESWARASAMY K:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of children below the age of five, who have Aadhaar registration, Statewise including Tamil Nadu;
- (b) the steps taken by the Ministry to include more children under the Integrated Child Development Service (ICDS) Scheme, curb leakages and bring transparency in its delivery system; and
- (c) whether the Ministry is planning to replace the provisions of dry ration under ICDS with cash transfers, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) & (b) Mission Saksham Anganwadi and Poshan 2.0 [earlier known as Integrated Child Development Services (ICDS) Scheme] aims to address the challenge of child malnutrition and maternal under-nutrition through proper nutrition content and its delivery. It further aims to create conditions and a convergent eco-system to develop practices that nurture health, wellness and immunity. Under this Mission, there is a provision of Supplementary Nutrition for children in the age group of 6 months to 6 years. State wise details of aadhaar verified children in the age group of 6month to 6 years are placed at **Annexure.**

This Ministry continuously monitors the implementation of Mission 2.0 through sustained engagement with the States/UTs through Video Conferences, meetings and through Online Poshan Tracker System.

Ministry has issued guidelines to all States/UTs on 13.01.2021 to streamline several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring through "Poshan Tracker" for transparency,

efficiency and accountability in the delivery of Supplementary Nutrition. Some of the benefits of Poshan Tracker are as follows:

- (i) All the beneficiaries registered in Poshan Tracker are authenticated through Aadhar verification.
- (ii) All the beneficiaries upon registration in Poshan Tracker are informed, through SMS, about the services which can be availed by them through Anganwdi Platform, thereby creating ownership of citizens,
- (iii) Further, on delivery of THR, SMS alerts along with Poshan Helpline details are being sent on the registered mobile number of beneficiaries. If beneficiary does not receive THR, she/he can raise the complaint on Poshan Helpline.
- (iv) The Physical Records of Growth Monitoring have been replaced by auto generated monthly report in Poshan Tracker. These reports can be downloaded and used in the review meeting by the supervisors.
- (v) IEC material on relevant topics is made available digitally on Poshan Tracker thereby eliminating the need of carrying bulky IEC material.
- (vi) All the home visits are now auto scheduled in Poshan Tracker for which she also receives reminders. Report on completed and pending Home Visit is available in Poshan Tracker.
- (vii) With "Poshan Tracker", real time data on malnutrition indicators is available every month. As compared to NFHS (sample size of approx 6.1 lakh households), Poshan Tracker consistently measures approx. 7-8 crore children each month revealing the real time nutritional status of beneficiaries.
- (viii) Poshan Tracker has the provision for auto calculation of eligibility for the incentives based on Growth Monitoring, Home Visits and opening of AWCs.
- (ix) A new report has been added in Poshan Tracker in the form of Fact sheet. Poshan Tracker generates various reports such as Growth monitoring, Anganwadi centres open, attendance of children each day, infrastructure details at AWC etc. These reports are available at all the levels including, supervisors, CDPO and DPOs which resulted into improved administrative supervision and effective implementation of the scheme including targeted approach for malnourished children.

Under Mission Poshan 2.0, Anganwadi workers (AWWs) have been technologically empowered with the provision of smartphones for efficient monitoring and service delivery. The mobile application Poshan Tracker has digitized the physical registers used by Anganwadi workers. This has improved the quality of their work while simultaneously enabling them to do real-time implementation & monitoring.

(c) No such proposal is under consideration.

Statement referred to in reply to Parts (a) & (b) of Lok Sabha Un-Starred Question No. 5616 to be answered on 04.04.2025 regarding "Aadhaar Registration of Children"

State Wise details of aadhaar verified children on Poshan Tracker as on 01.04.2025

S No.	G	Children 6	Children 3 Years-6	TD 4.1
1.	State	Months-3 Years	Years	Total
2.	Andhra Pradesh	13,04,247	11,49,108	
	Arunachal Pradesh	31,405	51,446	· ·
3.	Assam	10,29,574	15,96,061	26,25,635
4.	Bihar	38,71,145	53,80,319	92,51,464
5.	Chhattisgarh	9,87,369	11,11,572	20,98,941
6.	Goa	31,481	14,733	46,214
7.	Gujarat	13,69,739	15,02,958	
8.	Haryana	6,95,875	9,49,787	16,45,662
9.	Himachal Pradesh	2,02,917	2,36,667	4,39,584
10.	Jharkhand	12,03,856	14,84,426	26,88,282
11.	Karnataka	17,33,693	17,90,007	35,23,700
12.	Kerala	7,03,963	10,37,624	17,41,587
13.	Madhya Pradesh	26,43,113	35,84,610	62,27,723
14.	Maharashtra	23,60,797	32,58,658	56,19,455
15.	Manipur	93,075	1,64,076	2,57,151
16.	Meghalaya	1,31,530	2,20,737	3,52,267
17.	Mizoram	40,208	60,591	1,00,799
18.	Nagaland	35,285	64,018	99,303
19.	Odisha	14,11,628	18,05,759	32,17,387
20.	Punjab	6,20,609	7,42,844	13,63,453
21.	Rajasthan	17,77,875	16,70,133	34,48,008
22.	Sikkim	11,179	16,969	28,148
23.	Tamil Nadu	16,71,393	17,83,945	34,55,338
24.	Telangana	9,04,830	8,63,692	17,68,522
25.	Tripura	1,12,906	1,66,295	2,79,201
26.	Uttar Pradesh	90,89,109	95,92,704	1,86,81,813
27.	Uttarakhand	3,58,105	2,48,335	6,06,440
28.	West Bengal	31,27,303	40,17,496	71,44,799
29.	Andaman & Nicobar Islands	6,727	3,367	10,094
30.	Dadra & Nagar Haveli - Daman & Diu	15,666	14,162	29,828
31.	Delhi	3,24,392	1,44,483	4,68,875
32.	J&K	3,41,039	4,14,441	7,55,480
33.	Ladakh	7,770	8,439	16,209
34.	Lakshadweep	2,731	968	
35.	Puducherry	22,902	5,003	27,905
36.	UT-Chandigarh	16,239	17,575	33,814
	Total	3,82,91,675	4,51,74,008	
